

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5930  
ANSWERED ON:08.09.2011  
INDIRA AWAS YOJANA  
Baitha Shri Kameshwar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Indira Awas Yojana has been implemented in all the States including Jharkhand, in the country;
- (b) whether any quota in respect of recommendations of the local Members of parliament for approval of Indira Awas has been fixed;
- (c) if not, whether the Union Government proposes to fix the above quota; and
- (d) if so, the time by which the same is likely to be done?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Yes, Sir.

(b) & (c): No Sir. As per guidelines for Indira Awaas Yojana (IAY), the selection of beneficiaries is done by the Gram panchayat/ Gram Sabha from the Permanent IAY Waitlists or BPL lists 2002 in the order of their ranking. Approval of Gram Sabha is final.

(d): Does not arise.